

- (c) if so, the reaction from Chinese side;
- (d) whether any assurance has been given by Chinese Government to rectify the mistake; and
- (e) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) Yes Sir.

(b) to (e) China disputes the international boundary between India and China and illegally claims approximately 90,000 square kilometres of Indian territory in the State of Arunachal Pradesh. The online map service providers use the official map of a particular country for their services in that country. The fact that Arunachal Pradesh is an integral and inalienable part of India has been clearly conveyed to the Chinese side. The two countries have appointed Special Representatives to explore from the political perspective of the overall bilateral relationship, the framework for a boundary settlement. There have been fourteen meetings of the Special Representatives till date.

Issuing of UID numbers

*340. SHRIMATI BRINDA KARAT: Will the PRIME MINISTER be pleased to state:

- (a) whether the Unique Identification Authority of India (UIDAI) has started the process of issuing unique identification numbers to citizens;
- (b) the purpose behind issuing unique identification numbers to all citizens;
- (c) the numbers of UIDs that would be issued over the next five years and the estimated cost of the same;
- (d) whether such identification numbers would be made mandatory for all citizens;
- (e) whether such identification numbers would be made mandatory for access to Government schemes/programmes; and
- (f) if so, Government schemes/programmes where UID would be mandatory?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) The mandate of the Unique Identification Authority of India (UIDAI) is to issue Unique Identification (UID) number (Aadhaar) to all residents in the country. The number will prove identity and not citizenship. The enrolments have started and 1, 53,791 Aadhaar numbers have been generated as of 25.11.2010.

(b) Inability to prove identity is one of the biggest barriers preventing the poor from accessing benefits and subsidies. The purpose of the UIDAI is to issue a unique

identification number (UID) to all Indian residents that is (a) robust enough to eliminate duplicate and fake identities, and (b) can be verified and authenticated in an easy cost effective way.

(c) UIDAI has planned to enroll 600 million residents by March, 2014. The total approved estimated cost of the Phase-I and Phase-II of the project spread over five years is Rs. 3170.32 crore. This includes the cost of 10 crore enrolments by March, 2011. The Budget for Phase-III of the project will be brought before the Government in due course.

(d) Enrollment of residents is voluntary and is not mandatory.

(f) and (f) Aadhaar is an enabler. The context of the Unique Identification Programme (Aadhaar) lay in the fact that the poor and marginalized in India largely get excluded from access to social welfare schemes and programmes meant for them for want of identity documents. Aadhaar aims to provide a soft identity infrastructure which can be used to re-engineer public service so that these lead to equitable, efficient and better delivery of services.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Performance based frameworks for Government Departments

2481. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has introduced performance based result frameworks for various Ministries and Departments;

(b) in what manner it considers incentivizing this approach for attaining better governance;

(c) the departments which are having better financial discipline and utilization of budget outlay;

(d) whether there is any study of railway performance and financial discipline as it has a separate budget; and

(e) the budgetary support to railways and the dividend paid by it in last five years?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes Sir.

(b) No such mechanism presently exists.

(c) No such comparative qualitative assessment has been done.